

(2)

28.11.2000 Hon. Mr. Justice R.R.K. Thiruvadi, VC

As Cases of Shri Prashant Mathur
are adjourned upto 29.11.2000, list
this Case on 15.12.2000.

cv
no CA. filed
11/12

VC

hu/

15.12.2000

Hon. Mr. S.K.I. Naqvi, J.M.

On revised list, no one for the applicant.
Shri Prashant Mathur is present for the respondents.
The O.A. is dismissed in default.

J.M.

/m.m./